

**GOVERNMENT OF INDIA  
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
LOK SABHA**

UNSTARRED QUESTION NO:1143  
ANSWERED ON:24.11.2000  
DEPUTATION OF SC ST OFFICERS  
VANLALZAWMA

**Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:**

- (a) whether as per the DOPT order No.Gi Dept. of Per & AR OMNo.36012/7/77-Est (SCT) dated 2.1.1978 all the Ministries/Depts, are directed to duly consider the candidates belonging to the SCs/STs while filling post/ assignments by way of deputation;
- (b) if so, the total staff sent on deputation to man various post/ assignments belonging to class I, II, III & IV category in various foreign assignments from the Ministry of Heavy Industries;
- (c) the total number of persons belonging to SCs/STs out of them;
- (d) the percentage of such SC/ST persons as compared to the total staff in the above categories; and
- (e) reasons if the persons belonging to the SC/ST categories have not been given adequate representation?

**Answer**

MINISTER OF STATE FOR HEAVY INDUSTRIES & PUBLIC ENTERPRISES (DR. VALLABHBHAI KATHIRIA)

- (a) Yes, Sir.
- (b) Since the inception of this Ministry, no staff has been sent on deputation to man various post/assignments belonging to Class I,II, III & IV category in various foreign assignments.
- (c)to(e): Do not arise.